

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 125 of 2002
(O.A. 940 of 1997)

Date of order: 21.03.2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member.
Hon'ble Mr. M.L. Chauhan, Judicial Member.

Gorachand Naskar

- V e r s u s -

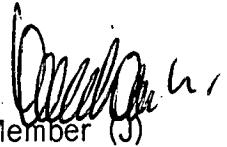
Union of India and Ors.

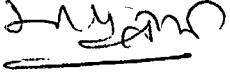
For the applicant : Mr. A.K. Banerjee, counsel.

For the respondents : Mr. B.K. Chatterjee, counsel.

O R D E R

This M.A. has been filed by the applicant for recalling the order dated 6.2.2002 passed by the Tribunal in O.A. 940/1997. The facts stated in the M.A. have been gone through by us. M.A. is allowed. The O.A. be restored to its original file and number by recalling the order dated 6.2.2002 by which the application was dismissed for default.


Member (A)


Member (A)